

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/650/2014

HYDERABAD, this the 21st day of January, 2020

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



M. Chandrasekhara Rao,
S/o. Late Sri M. Venkataswamy,
Aged 55 years, working as
Technical Officer -AO(ES) in NIN,
Hyderabad,
R/o. Flat No.424-B, Janapriya Township,
Mallapur, Near Nacharam - 500 076,
Ranga Reddy District.

... Applicant

(By advocate: Mr. T.P. Acharya)

Vs

1. Union of India,
Ministry of Health and Family Welfare,
Sastri Bhavan,
New Delhi - 110 001
Rep. by its Secretary.
2. The Director General,
Indian Council of Medical Research,
V. Ramalingaswamy Bhavan,
Ansari Nagar,
New Delhi - 110 029.
3. National Institute of Nutrition,
Indian Council of Medical Research,
Jamai-Osmania P.O.,
Hyderabad - 500 007 rep. by its
Director.
4. Dr. Kalpagam Polasa, Ex-Scientist,
C/o. NIN, Hyderabad - 500 007.

... Respondents

(By advocate: Mr. B.N. Sharma,
SC for NIN)

O R D E R (ORAL)

Hon'ble Mr. Ashish Kalia, Judl. Member



None present on behalf of the applicant. Hence, the O.A. is dismissed for non-prosecution. No order as to costs.

***(B.V. SUDHAKAR)
ADMN. MEMBER***

***(ASHISH KALIA)
JUDL. MEMBER***

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